

**Information about Commercial Court Cases Instituted and pending before various Commercial Courts constituted under Section 3,4 & 5 of the Commercial Courts Act, 2015 (for the month of November, 2019)**

**Name of the High Court: High Court of Tripura**

	<b>Commercial Court (below District Judge level)</b>	<b>Commercial Court (at District Judge level)</b>	<b>Commercial Appellate Court (at District Judge level)</b>	<b>Commercial Division (High Court)</b>	<b>Commercial Appellate Division (High Court)</b>
<b>No. of Courts operational</b>	--	09	--	--	01
<b>No. of cases instituted during the month</b>	--	00	--	--	00
<b>No. of cases pending at the end of the month</b>	--	32	--	--	03
<b>No. of cases disposed of during the month</b>	--	00	--	--	00